

FORFEITURE (REPEAL) ACT, 2000

48 of 2000

[December 8, 2000]

CONTENTS

1. Short title
2. Repeal of Act 9 of 1859

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An Act to repeal the Forfeiture Act, 1859 Be it enacted by Parliament in the Fifty-first Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Forfeiture (Repeal) Act, 2000.

2. Repeal of Act 9 of 1859 :-

The Forfeiture Act, 1859 is hereby repealed.